

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-524

CP No.-50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited

Vs.

ROC, (NCT of Delhi & Haryana)

....Applicant

....Respondent

SECTION

U/s 66(1)(b)(ii)

Order delivered on 22.07.2021

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)**


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 23.08.2021.


(Anil Kumar)
For (Court Officer, C-V)